

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 7 of 1996

Thursday, this the 1st day of January, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER  
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. O.K. Syed Ahamed,  
Executive Engineer (Civil),  
Lakshadweep Harbour Works,  
Androth Island. .. Applicant

By Advocate M/s Dandapani Associates (represented)

Versus

1. The Secretary,  
Ministry of Surface Transport,  
Transport Bhavan, No.1 Sansad Marg, New Delhi.
2. Union Public Service Commission  
represented by its Chairman,  
Shajahan Road, New Delhi-110011
3. The Chief Engineer & Administrator  
Lakshadweep Harbour Works,  
Andaman Lakshadweep Harbour Works,  
Port Blair, Andaman Nicobar Island.
4. The Deputy Chief Engineer,  
Lakshadweep Harbour Works,  
Kavaratti, Lakshadweep Island.
5. Shri Nedian Kidavu,  
Executive Engineer,  
Lakshadweep Harbour Works,  
Kavaratti Island. .. Respondents

By Advocate Mr. TPM Ibrahim Khan, SCGSC (R1-4)

The application having been heard on 1-1-1998, the  
Tribunal on the same day delivered the following:

O R D E R

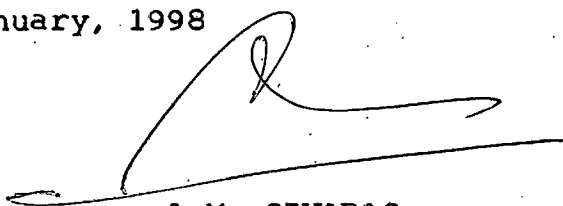
HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

It is submitted by the learned counsel for the  
applicant that the relief sought for in this OA has been  
granted by the Administration and, therefore, the OA can  
be closed.

2. Accordingly, the original application is closed  
as not pressed. No costs.

Dated the 1st of January, 1998

  
S.K. GHOSAL  
ADMINISTRATIVE MEMBER

  
A.M. SIVADAS  
JUDICIAL MEMBER